	/E	iling under eleuse (a	a) of out regulation		the IPPI (Incolvence)		for Corporate Daras	na) Bagulationa, 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexu
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0		0		0.00				NA
2	Unsecured financial creditors belonging to any class of creditors	1222	3744478296	1155	3361787583	88.69		382690713		Annexure 2.
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	2294601099	1	420332967	11.09		1874268132		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
5	Operational creditors (Workmen)	0		0		0.00				NA
6	Operational creditors (Employees)	7	547935	7	516273	0.01		31662		<u>Annexure 6</u>
7	Operational creditors (Government Dues)	2	258628262	2	6123814	0.16			252504448	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	14	39275517	9	1926204	0.05		3582310	33767004	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	3911994372	0	0	0.00	3911994372			<u>Annexure 9</u>
Total		1247	10249525481	1174	3790686841	100.00	3911994372	2260572817	286271452	